

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **HIGH COURT FOR THE STATE OF TELANGANA – ECT-16-2025 Training Programme for all cadres of Judicial Officers in the State of Telangana to attend ECT-16-2025 training on 07.03.2026 (Saturday) at the respective Districts – Nomination of 03 Master Trainer Judicial Officers each at Cluster/Host District to conduct the Programme – *Relief Arrangements - ORDERS - ISSUED.***

READ: High Court's Proceedings in Order Roc.No.161/SO/2026, dated 05.03.2026.

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ORDER ROC.NO.1315/2026-B.SPL., DATED:06.03.2026

The High Court is pleased to pass the following order:

The Judicial Officers mentioned in Column No.2, vide High Court's proceedings read above, are nominated Master Trainers for conducting ECT-16-2026 'e-Courts' Training Programme for all Cadres of Judicial Officers at the respective Host Districts scheduled on 07.03.2026 (Saturday). Further, the officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the above said training programme.

SL. NO.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Sri Manda Venkateswara Rao, III Additional District and Sessions Judge-cum-II Additional Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District at Kukatpally.	Additional Judge, Family Court, Medchal-Malkajgiri District at Kukatpally.
2.	Sri G.Praveen Kumar, XV Additional District and Sessions Judge-cum-XV Additional Sessions Judge, Cyberabad, Ibrahimpatnam in Rangareddy District.	XVI Additional District and Sessions Judge-cum-XVI Additional Sessions Judge, Cyberabad, Shadnagar in Rangareddy District.
3.	Sri D.Kiran Kumar IV Additional District and Sessions Judge-cum-III Additional Sessions Judge, Cyberabad in Medchal-Malkajgiri District.	II Additional District and Sessions Judge-cum-I Additional Sessions Judge-cum-II Additional Family Court, Medchal-Malkajgiri District at Medchal.

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4.	Sri Sattu Ravinder, Principal Senior Civil Judge- cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.	Additional Senior Civil Judge-cum- Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal.
5.	Sri Sridhar Mandhani, Junior Civil Judge-Cum- Judicial Magistrate of First Class, Narayankhed, Sangareddy District.	Principal Junior Civil Judge – cum – Principal Junior Civil Judge, Zaheerabad, Sangareddy District
6.	Smt Syed Zakiyyah Sulthana, II-Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Kodad, Suryapet District.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Suryapet.
7.	Sri Mohammad Umar, I Additional Junior Civil Judge- cum-I Additional Judicial Magistrate of First Class, Kodad, Suryapet District.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Suryapet.
8.	Sri Mohd Asadulla Shareef, Junior Civil Judge-cum- Judicial Magistrate of First Class, Andole at Jogipet, Sangareddy District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Sangareddy.

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the above said officers, who are nominated to participate in the said ECT Training Programme.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judge/Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On completion of the said ECT Training Programme, the officers mentioned in Column No.2 shall resume charge of their regular post and also the post(s) for which they are holding full additional charge if any, from the officers mentioned in Column No.3.

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- NOTE:** 1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the ECT Training Programme.
2. The nominated officers are entitled only for actual journey period.

S. Anj 6/3/2020

**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The officers and In-charge officers concerned.
 2. The Registrar General and all other Registrars, High Court for the State of Telangana.
 3. The Director, Telangana State Judicial Academy, Secunderabad.
 4. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERES:**
 - 1) Sangareddy
 - 2) Suryapet
 - 3) Rangareddy
 - 4) Medchal-Malkajgiri
 5. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
 6. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
 7. **THE SECTION OFFICERS :**
 - a) Special Officers Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
- High Court for the State of Telangana at Hyderabad.
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